

**32. RA 23/2015 & MA 060/00336/2015 in**

**O.A. 060/00583/14**

**Amrit Lal Vs. U.O.I & Others**

**06.04.2015**

Present: Mr. D.R. Sharma, counsel for the review-applicant

1. Heard.
2. By way of the present RA, learned counsel has prayed for review of the order to the extent that a time frame be fixed for the respondents to decide the claim of the applicant.
3. Issue notice to the learned counsel for the party opposite.
4. Mr. Deepak Agnihotri, learned Sr. Standing counsel, accepts notice. He submits that the Administrative Tribunals Act, 1985 provides that in case the Tribunal does not specify the time-limit to comply with the order, it is presumed that these must be complied with within six months. He further submits that the relevant orders have been passed on 20.01.2015 and the respondents shall take a view on the claim of the applicant before the expiry of the period of six months.
5. RA stands disposed of accordingly.

U

**(UDAY KUMAR VARMA)**

**MEMBER (A)**

mw'

lal

**(SANJEEV KAUSHIK)**

**MEMBER (J)**

CENTRAL ADMINISTRATIVE TRIBUNAL

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BRANCH

REVIEW APPLICATION NO. 060/000231 OF 20/5 IN  
ORIGINAL APPLICATION NO. 060/00583 OF 20/4

Amrit Lal APPLICANT(S)

VERSUS union  
not. RESPONDENT(S)

The Review Application under reference has been submitted to the Tribunal by post/personally by Mr. D. R. Sharma under Section 22(J) of the Administrative Tribunal Act,1985 read with rule 17 of the Central Administrative Tribunal Rules of Procedure Rules, 1987 and is for Review of Judgment delivered by the Bench dated 20/1/2015

The Review Application has been scrutinized in the light of provisions contained in the Act and the Rules and has been found be in order.

The Review Application may be submitted to Hon'ble Member  
Mr. Sangeet Kanwar Member (CT) AND Hon'ble  
Mr. Uday Kumar Varm Member (A) for appropriate  
orders by circulation.

*24/3/2015*  
Pawan Kumar  
SECTION OFFICER (JUDL)  
*24/3/2015*

DEPUTY REGISTRAR *24/3/2015*

REGISTRAR *24/3/2015*

Hon'ble Member (J/HOD)

Hon'ble Member (A/I)

Hon'ble Member (A/I)

Hon'ble Member (J/I)

*24/3/2015* *24/3/2015* *24/3/2015*  
Act Sealed Sent on 24/3/2015

*24/3/2015*

*24/3/2015*